

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

C.P-128/2006

IN THE MATTER OF:

Mahendra Kumar Johari & Ors.

.. PETITIONER

Vs.

Johari Jewels (P) Ltd. & Ors.

.. RESPONDENT

SECTION :

Under Section 397/398

Order delivered on 25.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Karan Malhotra, Advocate

For the Respondents : Mr. Rahul Malhotra, Advocate
Mr. Varun Garg, Advocate .. for R-1 & 2

ORDER

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 02.11.2017.


(S.P. Gahlaut)

Bench officer-III

Surjit
25.9.2017